

ITEM NO.30

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1013/2023

KALLU KORI

Appellant(s)

VERSUS

AJEET SINGH & ANR.

Respondent(s)

Date : 23-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Arvind Gupta, AOR

For Respondent(s)

Mr. Vikas Kumar Singh, Adv.

Mr. Amit Pandey, Adv.

Mr. Sandeep Malik, Adv.

Ms. Vagisha Nandini, Adv.

Mr. Ravi Prakash, AOR

Mr. Adarsh Upadhyay, AOR

Mr. Satwik Misra, Adv.

Mr. Aman Pathak, Adv.

Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Ld. counsel for respondent No.2 has filed only Memo of appearance. Two weeks' time is granted for filing vakalatnama.

Original records have been received from the High Court as well as Trial Court.

Parties may file additional documents, if any, within four weeks.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar